

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New)
C.P. No. 82/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Enercon Gmbh
V/s.
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A GANDHI	ADVOCATE	RES. 1	<i>Anip A. Gandhi</i>
2.	VENKATESH DHOND	SR. ADV.	R 2	<i>V. Dhond</i>
3.	SHYAM KAPADIA	ADVOCATE	R 2	<i>SHYAM</i>
4.	RAHUL JAIN	ADVOCATE	R 2	
5.	INDRANIL DESHMUKH	ADVOCATE	R 3 & R 35	
6.	VINEET UMNIKISHWAN	ADVOCATE	R 3 & R 35	
7.	MANASA S.	ADVOCATE	R 3 & R 35	<i>Manasa</i>
8.	ARJUN SREENIVAS	ADVOCATE	R 3 & R 35	
9.	OLGA LUMEPEREIRA	ADVOCATE	R 3 & R 35	
10.	ROHAN KELKAR	ADVOCATE	R 4-8 & 34	<i>Rohan Kelkar</i>
11.	SAHL SHAH	ADVOCATE		
12.	ROHAN SHAH	ADVOCATE	R 9 - 32	<i>Rohan</i>
13.	HARDIK DAVE	ADVOCATE	PROPOSED RESPONDENT NOS. 38-41, 43, 53 & 62	<i>Hardik Dave</i>
14.	NATASHA SUTARIA	ADVOCATE	R 33	<i>Natasha</i>
15.	NANDISH THACKER	ADVOCATE	PROPOSED RESPONDENT NOS. 42, 44 TO 52, 54 TO 61, 63 TO 81, 85, 86	<i>N.H. Thacker</i>
16.	PRATIK JASANI	ADVOCATE	PROPOSED RESPONDENT	<i>N.H. Thacker</i>
17.	MR. SUKPTO SARAVATE	SR. ADV	NOS. 82 TO 84	
18.	MS. KANIKA SHARMA	ADV.	} Petitioner	<i>Kanika</i>
19.	MS. SHARADA MADRASWALA	ADV.		
20.	MR. MEHUL THAKORE	SR. ADV		
21.	MR. SAHIL THAKORE	ADV.	} Resp. Nos. 36 & 37	<i>Sahil</i>
22.	MR. SAURABH SODHAKAR	SR. ADV.	Petitioner	<i>Saurabh</i>
23.	MR. VIJAY VASNI	ADV.	Petitioner	<i>Vijay</i>

ORDER

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi present for Petitioner. Learned Advocate Mr. Anip Gandhi present for Respondent no. 1. Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rahul Jain present for Respondent no. 2. Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepereira present for Respondents no. 3 to 35. Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8 and 34. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32. Learned Advocate Mr. Hardik Dave present for Proposed respondents no. 38 to 41, 43, 53 and 62. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33. Learned Advocate Mr. Nandish Thackar present for Proposed Respondents no. 42, 44 to 52, 54 to 61, 63 to 81, 85 and 86. Learned Advocate Mr. Pratik Jasani present for proposed Respondents no. 82 to 84.

Heard arguments of both sides.

For filing written submission, if any, list the matter on 01.12.2017 before Single Bench.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.